

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2021

ORDER NO. 146 of 2021

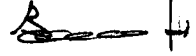
Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** on **01.11.2021** at **2:30 p.m.** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 01.11.2021 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Appeal 85096 of 2021 Reliance Industries Ltd. Vs. Additional Director General – Mumbai Adj

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar